

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). The majority of institutions which provide computer training are in the private sector and they conduct courses as per their own norms. The Government has no control in this regard.

The Government of India, Department of Electronics vide Resolution, dated 16th August 1990 announced a voluntary scheme namely Department of Electronics Accreditation of Computer Courses (DOEACC), under which private sector training institutions meeting the defined quality and service standards are given provisional accreditation for conducting specified level of computer courses—'O' (Foundation), 'A' (Advanced Diploma), 'B' (Graduate), 'C' (Post-Graduate). The scheme is implemented through two professional bodies—Computer Society of India (CSI) and Institution of Electronics & Telecommunication Engineers (IETE). These professional bodies conduct examinations for various level of courses and the successful candidates are awarded appropriate certificates/diplomas. The institutions accredited for specific Computer Courses under the Scheme charge justifiable fees based upon infrastructure etc.

SC/ST Employees in HAL

2352. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) the number of SC & ST employees working in the offices of H.A.L. in various grades; and

(b) the steps taken to fill up the vacancies against SC/ST reserved quota by the SC & ST candidates belonging to the local area?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). The total number of employees alongwith the figures for SC/ST amongst them as in February 1994 are given below:—

Group	Total	SC	ST
A	5333	583	103
B	578	115	51
C	29799	4257	964
D	557	192	67
Total:	37267	5147	1185

Backlog of reserved posts remaining to be filled by SC/ST personnel is extremely small and only where persons of the requisite technical qualifications have not been available.

With extensive liaison with state Government, local authorities and SC/ST associations, as also through special recruitment drives, HAL has been able to substantially obviate backlog.

[Translation]

Municipal Infrastructure Services

2353. SHRI V. SREENIVASA PRASAD:

SHRI TARA SINGH: